

Profile: Reena Sinha Puri, Hon`ble Member (T)

Reena Sinha Puri is an officer of the 1987 batch of the Indian Revenue Service with extensive experience in the Income Tax Department, both in India and abroad. As Principal Chief Commissioner of Income Tax, she led the National Faceless Assessment Centre, playing a key role in formulating and implementing policies and processes for faceless tax assessments.

She has also served as the Joint Secretary & Financial Advisor in the Ministries of Coal, Mines and Corporate Affairs and represented the Government of India as Director on the Boards of Coal India Limited, Northern Coalfields Limited, Central Coalfields Limited, Hindustan Zinc Limited and Bharat Aluminium Company Limited.

Reena Sinha Puri holds a Law degree from Delhi University and a Master's in Public Policy from the Lee Kuan Yew School of Public Policy, National University of Singapore. She holds Bachelor and Master degrees in Political Science from Punjab University.
